

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 106 of 2011 &
I.A. No. 175 of 2011**

Dated: 15th December, 2011

Vidharbha Industries Power Limited

... Appellant (s)

Versus

M.E.R.C. & Anr.

...Respondent (s)

Counsel for the Appellant(s): Ms. Shally Bhasin, Mr. Ankit Shah and Mr. Abhinav Agrawal

Counsel for the Respondent(s): Mr Buddy A. Ranganadhan for M.E.R.C.,
Mr. Sugam Seth for R-1,
Mr. Hasan Murtaza for R-2,
Mr. Hemant Singh and Ms. Shikha Ohri for
R-3

ORDER

At the request of the learned counsel for the parties, Post the
matter on **12.01.2012.**

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

TS/AK

